

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 17085-17086/2021

[Arising out of impugned final judgment and order dated 16-07-2021 in CMRA No. 62/2021 17-12-2020 in WC No. 3611/2020 passed by the High Court of Judicature at Allahabad]

PRADEEP KUMAR KHANNA & ORS.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

WITH

SLP(C) No. 17347-17348/2021 (XI)

Date : 12-02-2025 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Mr Rahul Jain, AOR

For Respondent(s) :

Mr. Abhishek Chaudhary, AOR
Mr. Anurag Kishore, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Tag along with Special Leave Petition(Civil)

No. 3837 of 2021.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
COURT MASTER (NSH)